

**Declaration of Assets and Liabilities**

Years 2024-2025

I **VIJAY KUMAR GOND**, son of **LATE BHAGELU RAM**, aged **46** years, belonging to **BIHAR VIDHAN SABHA, PATNA** service and presently working as **Assistant Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :

**A. Details of movable assets**

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
			<b>MANISHA KUMARI</b>	<b>GARIMA KUMARI</b>	<b>SANSKAR KUMAR</b>	
(i)	Cash	15,000/-	20,500/-			
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	<b>SBI, BIHAR VIDHAN MANDAL, PATNA</b> RS. 2,32,629/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	<b>LIC 3462×2=6924.00</b> <b>LIC 11009.00</b> <b>PPF SBI 3,42,599/-</b>	<b>Postal SB (Joint Account)</b> Rs.-5,212/-	Nil	Nil	Nil
			<b>RD Postal Saving Rs.- 1000/- Per month</b>			
			<b>Postal Mahila Samman Yojna Rs.- 70,000/-</b>			
(v)	Motor Vehicles (details of make, etc.)	<b>HONDA TRIGGER 2014</b> <b>BR-24N 7044</b> <b>Tata Carvv BR01JA4572</b>	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	<b>GOLD 100 GRAM</b> <b>5,00,000.00</b>	<b>GOLD 205 GRAM</b> <b>RS. 10,58,500/-</b> <b>SILVER 1010 GRAM</b> <b>RS. 61,000/-</b>	<b>GOLD 30 GRAM</b> <b>RS.1,57,500/-</b> <b>Silver-500 gram</b> <b>Rs. 30,000/-</b>	Nil	Nil
(vii)	Other assets, such as values of claims/Interests	<b>T.V, FREEZE, AC</b> <b>WASHING MACHINE</b> <b>OTHER</b>	Nil	Nil	Nil	Nil

**Note :-** Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Vijay Kumar Gond.*

**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	NEURA DANAPUR, PATNA 2041 SQ.FIT,  VARANASI (UP) 2010 SQ. FIT	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

- (2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-  
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Car Loan SBI, Bihar Vidhan Mandal Branch, Patna	4,68,569/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues :		
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with	Nil	Nil

Vijay Kumar Gond.



	government transport (including aircraft and helicopters)		
	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	PAN - AXGPG5479A	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**c. Personal Detail**

GPF/CPF/PRAN No. :- **PTS/BLA-1315**

Gender :- **M** (M/F)

Date of Birth :- **0 1 0 1 1 9 7 9** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **ASSISTANT SECTION OFFICER, BIHAR VIDHAN SABHA, PATNA**

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- **Rohtas**

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature : **VIJAY KUMAR GOND**

Name of Employee : **VIJAY KUMAR GOND**

Place : **PATNA**

Designation : **Assistant Section Officer**

Date : .....

Department : **BIHAR VIDHAN SABHA, PATNA**

**Note :** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

**VIJAY KUMAR GOND**